



High Court of Judicature at Patna

FOREMAN (MOTOR CAR GARAGE) RECRUITMENT EXAMINATION, 2024

NOTICE

No.- 91/R&A

Dated: 03rd December, 2025

The final result of Foreman (Motor Car Garage) Recruitment Examination, 2024 under Advertisement No.-PHC/03/2024 for appointment to the post of Foreman (Motor Car Garage) is hereby published with this notice for information to all concerned. The candidates must take notice of following facts which have been taken into consideration for preparation of final result:

1. A total of six (06) candidates, who have attained the minimum qualifying standard in the Written Test, were shortlisted in the ratio of three times the number of vacancies advertised in each reservation quota, as prescribed under Advertisement No. PHC/03/2024, to appear in the Foreman Skill Test and Interview.
2. One candidate remained absent in the Foreman Skill Test and Interview.
3. Out of the five (05) candidates who had appeared in the Foreman Skill Test and Interview, only two (02) candidates have qualified the Foreman Skill Test.
4. The two (02) candidates who have qualified the Foreman Skill Test and also attained the minimum qualifying standard in the Interview as prescribed in the Scheme of Examination have been considered for preparation of final result.
5. The marks obtained in the Written Test and Interview have been taken into consideration for preparation of final result.
6. The result has been prepared following the reservation criteria and vacancies advertised and contains only one (01) candidate, details of which are as follows:

Sl. No.	Registration No.	Roll No.	Candidate's Name	Selected Under Category
1.	PF00229	PF24010004	Ravi Ranjan Kumar	UR

7. Since, there were one seat each in the UR category and EBC Category, the Cut-Off marks need not to be specified.
8. No candidate could qualify under EBC category.
9. Appointment Letter shall follow through Speed Post/ Registered Post.

10. The candidate will have to produce all the relevant documents regarding his educational qualification, experience etc. in support of his claim to ascertain his eligibility as on 01.01.2024 for the post of Foreman (Motor Car Garage) in terms of relevant Rules as well as the advertisement No. PHC/03/2024. If he fails to produce the required documents within the time as stipulated in the Appointment Letter his joining shall not be accepted and his candidature may also be cancelled.

By order of the Court

Sd/- P. K. Malik

Registrar General

